

FSSAI extends Central Advisory Committee nomination date to April 30

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FSSAI has extended the date for nomination for the Central Advisory Committee (CAC). Now, the nomination can be filed till April 30, 2019.

The country's apex regulator issued an order in this regard, stating that the last date for calling the nomination of suitable candidates for appointment as members of its CAC had further extended upto April 30, 2019. However, FSSAI did not give any reason for the extension.

Earlier, FSSAI had invited nominations for the Central Advisory Committee, as the current committee's term was coming to an end.

The CAC will comprise two representatives each from the food industry, the agriculture sector and consumer forums and one each from research bodies and food labs.

"It will have a future term of three years," said a previously issued notice by FSSAI, and nominations of suitable candidates for appointment as members of the Central Advisory Committee from the categories mentioned were invited last month, while the previous last date was April 10, 2019.

Sections 11 and 12 of the Food Safety and Standards Act, 2006, prescribed the formation of the CAC having representation from the food industry, agriculture, consumers' forums, the relevant research bodies and food laboratories.

The CAC forms a bridge between the various stakeholders of the food safety ecosystem, and it gives advice to the food authority on the performance of its duties, the prioritisation of work, the identification of potential risks, pooling of knowledge, etc.

The CAC meets on a regulator interval led by the chairperson and chief executive officer of FSSAI. Several states are also form a part of the CAC on rotation basis.

The current CAC's appointment was notified on May 18, 2016.